

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2015
CA No. 22/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

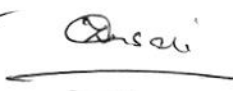


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.

V/s.

M/s. Celadon Real Estate Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Zaid Ansari	Adv. for Respondent No. 2	
2.	Mr. V.V. Deshmukh i/b babdhi Shah	Adv. for Respondent No. 1	
3.	Mr. Santosh Paul	Counsel	
	Ms. Nidhi Singh		
	Ms. Chaitrika Patki	Adv. for Petitioner.	
	i/b Vidhi Par	ORDER	

CA No.54 to 56/2016 & 15 to 23/2017 in TCP 91 to 96/397-398/NCLT/MB/MAH/2015

On the additional Affidavit filed by the Petitioner, the Respondent side is directed to
file reply within one week hereof, rejoinder, if any, within three days thereof.

List this matter for final hearing on 27.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)